

**GOVERNMENT OF INDIA  
MINISTRY OF CIVIL AVIATION  
LOK SABHA  
UNSTARRED QUESTION NO. : 121  
(To be answered on the 20<sup>th</sup> July 2023)**

**AIRFARE AFTER TRAGEDY IN ODISHA**

**121. DR. T.R. PAARIVENDHAR**

**Will the Minister of CIVIL AVIATION**

**नागर विमानन मंत्री**

**be pleased to state:-**

**(a) whether consequent upon the recent train accident in Odisha, the airfare in all airlines originated from Odisha to other destinations have been increased manifold and many common people are forced to purchase the increased fare tickets in absence of any alternative ways to reach their destinations/home towns;**

**(b) if so, the details thereof;**

**(c) whether the Government has taken any action against airlines charging very hefty fare and also to reduce the air fare in all airlines;**

**(d) if so, the details thereof; and**

**(e) if not, the reasons therefor?**

**ANSWER**

**Minister of State in the Ministry of CIVIL AVIATION**

**नागर विमानन मंत्रालय में राज्य मंत्री**

**(GEN. (DR) V. K. SINGH (RETD))**

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**(a) to (e): Airfares are market driven and are neither regulated nor established by the Government. Airlines are free to fix reasonable tariffs taking into consideration all relevant factors which include the cost of operation, characteristics of service and reasonable profit. Airlines, however, remain compliant with the regulatory provisions under Aircraft Rules, 1937 as long as the fare charged by them does not exceed the fare established and displayed on their website.**

**After the train accident in Odisha, Ministry advised airlines to monitor and take necessary action in case of any abnormal surge in airfares to and from Bhubaneswar. The airlines were advised to keep passenger interest in mind and exercise moderation. The airfares were monitored on daily basis and as a result of which the fares have shown a declining trend.**

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